

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**COURT-V**  
**(Division Bench)**

**Item No.-105**  
IB-339/ND/2024

**IN THE MATTER OF:**

Indiabulls Housing Finance Limited

**....Applicant**

**Vs.**

Sangita Arora

**.....Respondent**

**SECTION**

U/s 95(1) of (IBC)

**Order delivered on 02.07.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,**  
**HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Sumesh Dhawan, Adv. Vatsala Kak, Adv. Shaurya  
Shyam, Adv. Kohli Raghuvendra

For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

This is a petition filed under Section 95 of the IBC, 2016. Heard the submission made by Ld. Counsel on behalf of Petitioner. Order in this matter is **reserved.**

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**